

REGISTERED No. P. 390

THE ORISSA  GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 25 CUTTACK, MONDAY, JULY 31, 1944

OFFICE OF THE ELECTIONS OFFICER
NOTIFICATION

The 31st July 1944

No. 388-T(Elec.)—In pursuance of rule 82 read with sub-rule (2) of rule 43 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, it is hereby published for general information that

2 ORISSA GAZETTE (EXTRAORDINARY), JULY 31, 1944

Sri Motilal Pandit of P. O. Chandnichauk, Town Cuttack, has been declared to be duly elected as a member of the Orissa Legislative Assembly by the East Orissa Landholders Constituency to fill the vacancy caused by the death of Sri Brajasundar Das in the by-election held in pursuance of Government notification No. 3248-A., dated the 23rd June 1944, read with notification No. 3250-A., dated the 23rd June 1944.

H. LAL

Elections Officer to Government

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